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Title : Rajya Sabha passed, without any amendment, the constitution (104th Amendment) Bill, 2005 and commissions for Protection of Child Rights Bill, 2005, passed by the Lok Sabha on the 21st December, 2005.

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd December, 2005, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (One Hundred and Fourth Amendment) Bill, 2005, which was passed by the Lok Sabha at its sitting held on the 21st December, 2005."

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd December, 2005 agreed without any amendment to the Commissions for Protection of Child Rights Bill, 2005 which was passed by the Lok Sabha at its sitting held on the 21st December, 2005."

MR. SPEAKER: Now, Shri Shivraj V. Patil to make a Statement in the House. I permit you to do it.